

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 06-05-2026 To 06-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1521/2026	RABINDRANATH KARMAKAR Mobile:9830459170 Email:SWAGATABALLB@GMAIL.COM	SWAGATA DATTA	09-06-2026	DISTRICT OF THE PETITIONER NOT MENTIONED
2	CRM(M)	1103/2026	SUNIRAM SOREN @ SONIRAM SOREN AND ORS. Mobile:9874210030 Email:JEENIARUDRA6078@GMAIL.COM	Jeenia Rudra	08-06-2026	1. JAIL NAME IN PARA ONE, 2. CAUSE TITLE
3	CRM(M)	1110/2026	XXX Mobile:9433004005 Email:KAZIRANA444@GMAIL.COM	KAZI M. RAHMAN	08-06-2026	PETITIONER NAME HAS BEEN DISCLOSED IN ORDER COPY
4	CRM (NDPS)	896/2026	JAHANGIR ALAM Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	08-06-2026	1) ... JAIL NAME MISMATCHED WITH VAKALATNAMA AT PARAGRAPH ONE
5	CRM (NDPS)	898/2026	ABDUL RASID @ ALTER Mobile:9232785868 Email:ARNAB.LLB@GMAIL.COM	ARNAB SAHA	08-06-2026	ID PROOF NOT ANNEXED
6	CRM (NDPS)	900/2026	SUMAN GHOSH Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	08-06-2026	CHIEF JUSTICE NAME IS MISSPELLED.
7	CRM (NDPS)	903/2026	SABIR AHAMED @ SABIR AHAMMED Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	08-06-2026	WRONG NDPS CASE NUMBER IN FIRST PARA
8	CRM (NDPS)	922/2026	MUSTAK AHAMED MONDAL @ NANTU AND ORS. Mobile:9735242107 Email:SABANAHASIN@GMAIL.COM	SHABANA HASIN	08-06-2026	WRONG DECLARATION IN 1ST PARA IN C/W 1ST PETITIONER
9	CRM (NDPS)	928/2026	JIABUL SK. @ JIABUR SK Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQBAL HOSSAIN	08-06-2026	WRONG DECLARATION ABOUT CERTIFIED COPY IN PARA 1
10	CRM (NDPS)	930/2026	BIRAJ MONDAL AND ORS. Mobile:9832242509 Email:KARABIROY@YAHOO.CO.IN	KARABI ROY	08-06-2026	CORRECTIONAL HOME WRONGLY MENTIONED IN 1ST PARA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	CRR	1887/2026	PURNA CHANDRA DAS Mobile:8910500289 Email:SANKARSAHA2011@GMAIL.COM	SANKAR NARAYAN SAHA	08-06-2026	TYPE COPY NEEDED OF HAND WRITING ORDER.
12	FMAT	153/2026	AVISHEK MUKHERJEE Mobile:9123004382 Email:ADVOCATERASHINSHINGH@GMAIL.COM	RASHIN SINGH	09-06-2026	WRONG LOWER COURT DISTRICT
13	FMAT	155/2026	EMPLOYEES STATE INSURANCE CORPORATION Mobile:9831161839 Email:drmlaw@yahoo.com	Dipak Ranjan Mukherjee	08-06-2026	COURT FEE IS MISSING IN THE VAKALATNAMA
14	FMAT	156/2026	EMPLOYEES STATE INSURANCE CORPORATION Mobile:9831161839 Email:drmlaw@yahoo.com	Dipak Ranjan Mukherjee	08-06-2026	COURT FEE IS MISSING IN THE VAKALATNAMA
15	FMAT (IR)	31/2026	RATAN KARMAKAR Mobile:9836460273 Email:ADVOCATE.NAVIN1987@GMAIL.COM	NAVIN MITTAL	09-06-2026	DISTRICT OF THE PETITIONER IS WRONG
16	RVW	129/2026	ALOK KUMAR SRIVASTAVA AND ORS Mobile:9330887923 Email:KAZI.ASHIQUE.AZFAR@GMAIL.COM	KAZI ASHIQUE AZFAR	08-06-2026	SYNOPSIS LIST OF DATES AND ORDER COPY XEROX ARE MISSING LIST OF PAPERS ISSUE
17	WPA	10587/2026	MOJAM MOLLA Mobile:9674012194 Email:SAHPOOJA293@GMAIL.COM	POOJA SAH	09-06-2026	1. MENTION PROPER ACT FOR COURT NO.7. 2. MENTION DIST IN ZERO PAGE. 3. NAME OF THE PETITIONER DOES NOT MATCH WITH SIGNATURE OF THE PETITIONER.
18	WPA	10592/2026	FEDERATION OF BENGAL HOTELIERS Mobile:9674012194 Email:SAHPOOJA293@GMAIL.COM	POOJA SAH	09-06-2026	MENTION PROPER DIST FOR RESP. NO. 5 AND 10.
19	WPA	10608/2026	SOURAV KHANRA Mobile:8961069112 Email:IPSITAGHOSH.SONU@GMAIL.COM	IPSITA GHOSH	09-06-2026	MENTION DIST. FOR RESP. NO. 10.
20	WPA	10612/2026	XYZ Mobile:9903735892 Email:SIDDHARTHA.BASU@GMAIL.COM	SIDHARTHA BASU	09-06-2026	PETITIONER NAME IS DISCLOSED AT 1.LIST OF DATES 2. SHORTH LIST OF DATES 3.PAGE NO.6
21	WPA	10653/2026	MANILAL SHAW Mobile:9163795297 Email:AMITKARMAKAR50@GMAIL.COM	AMIT KARMAKAR	09-06-2026	1. RESPONDENT 1 WRONG 2. PETITIONER NAME SPELLING WRONG AT AFFIDAVIT

Printed On 07-05-2026